

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UN STARRED QUESTION NO. 142
TO BE ANSWERED ON 02.02.2018

SEXUAL EXPLOITATION/ABUSE AGAINST CHILDREN

142. SHRI CHANDRAKANT KHAIRE:
SHRI RAJESH RANJAN:
SHRI RAM CHARAN BOHRA:
SHRI PANKAJ CHAUDHARY:
SHRI B.V.NAIK:
SHRI RAJENDRA AGRAWAL:
SHRI SANKAR PRASAD DATTA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether a large number of children in the country are victims of sexual exploitation/abuse especially girls on internet and if so, the details thereof indicating the number of cases of sexual exploitation/abuse against children reported in the country during each of the last three years and the current year, State/UT-wise;
- (b) the number of complaints received through online complaint box namely POCSO e-box during the said period and the action taken thereon;
- (c) whether the Government has launched/proposes to launch National Alliance in this regard and if so, the details thereof;
- (d) whether the Government proposes to set up child tribunal in this regard and if so, the details thereof;
- (e) the details of schemes undertaken under Integrated Child Protection Policy, 2015 and funds allocated/released and utilised thereunder during the said period, State/UT-wise including West Bengal; and
- (f) the further action taken by the Government to protect children from sexual exploitation/abuse in the country, expedite the disposal of such cases and create public awareness against it?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(DR. VIRENDRA KUMAR)

- (a) As per National Crime Records Bureau, this specific information is not maintained by the Bureau. However, State/UT-wise cases registered, cases charge-sheeted, cases convicted, persons arrested, persons charge-sheeted and persons convicted under total POCSO during 2014-2016 is enclosed as **Annexure-I**.

- (b) Since the inception of POCSO e-box total 1289 hits were made on this facility till 18.01.2018. Out of these 1289 hits, only 67 cases were found to be complaints related to the offences covered under POCSO Act, 2012 and 48 complaints have since been disposed off.
- (c) The Ministry of Women and Child Development organized a day-long consultation on 16th January, 2017 with all stakeholders including Ministries of Home affairs, Ministry of Health and Family Welfare, Ministry of Electronics and Information Technology, Department of School Education and Literacy, National Commission for protection of Child Rights and civil society organizations working on the issue to brainstorm on the process of forming a National Alliance against online child sexual abuse and exploitation.
- (d) No.
- (e) This Ministry is executing a scheme namely Integrated Child Protection Scheme (ICPS) (now “Child protection Services”) for providing financial assistance to State Governments/UT Administrations, on sharing pattern, with the objective to create a safe and secure environment for overall development of children in need of care and protection. These include placement in Children Homes if there is no family to look after the said child, or sponsorship support if the child is living with family (financial support for education) to ensure that their education can continue in an undisturbed manner. Once placed in a children’s home the said child would receive multiple kinds of care and support including food, education, medical attention, vocational training, counselling etc. so that despite their disturbed family circumstances they can continue to develop to their full potential. The details of fund released and utilized by State Govt./UT Administrations including West Bengal during the financial year 2015-16 and 2016-17 under ICPS are enclosed at **Annexure-II**.
- (f) The Government has been regularly creating public awareness against child abuse in the country through print and electronic media from time to time and this is a continuous process. The issue has been flagged in various national consultations/conferences held with different stakeholders.

Statement referred to in part (a) of Un-Starred Question No. 142 to be answered on 02.02.2018 on Sexual Exploitation/Abuse against Children:

Annexure-I

State/UT-wise Cases Registered (CR),Cases ChargeSheeted (CCS),Cases Convicted (CON),Persons Arrested (PAR),Persons Chargesheeted (PCS),Persons Convicted (PCV) under Protection of Children from Sexual Offences Act, 2012 r/w related sections of IPC (Total) for Crimes against Children during 2014-2016

SL	State/UT	2014						2015						2016					
		CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV
1	Andhra Pradesh	932	601	29	1163	792	29	1054	772	78	1233	980	85	830	795	51	855	862	52
2	Arunachal Pradesh	56	51	1	57	62	1	54	38	0	63	48	0	59	39	0	58	42	0
3	Assam	506	223	8	489	223	8	819	453	15	802	453	15	821	511	43	824	512	43
4	Bihar	191	188	17	228	231	22	187	142	22	187	161	24	233	157	23	292	199	24
5	Chhattisgarh	1684	1608	191	1804	1812	263	1656	1606	524	2085	2047	562	1570	1576	354	1778	1773	378
6	Goa	107	76	3	116	96	3	79	98	13	79	107	15	75	56	13	82	60	13
7	Gujarat	613	527	5	779	705	5	1609	1317	8	1886	1801	8	1408	1302	5	1677	1691	6
8	Haryana	707	631	103	826	794	119	988	800	137	1041	1035	149	1020	844	94	1125	1035	130
9	Himachal Pradesh	209	167	25	246	221	33	206	198	27	264	280	37	205	177	25	255	234	31
10	Jammu & Kashmir	45	33	1	46	44	1	30	29	1	49	45	1	25	25	1	30	30	1
11	Jharkhand	112	102	13	136	116	15	182	136	28	175	144	28	348	222	17	363	244	17
12	Karnataka	1380	1073	27	1538	1282	29	1526	1266	32	1800	1516	32	1565	1323	55	1641	1451	58
13	Kerala	1392	1136	48	1483	1356	51	1486	1265	83	1505	1460	100	1848	1717	47	2671	2490	53
14	Madhya Pradesh	4995	4888	721	5888	5862	848	4624	4612	791	5634	5675	944	4717	4591	641	5678	5642	792
15	Maharashtra	3926	3342	112	4623	4187	129	4816	3791	195	5589	4711	219	4815	4291	250	5092	4983	279
16	Manipur	50	14	0	34	8	0	43	32	1	23	29	1	43	39	1	28	23	1
17	Meghalaya	118	126	7	122	131	7	167	112	2	153	135	2	151	116	28	153	126	28
18	Mizoram	165	127	37	140	101	38	169	189	101	171	190	102	167	148	54	174	153	54
19	Nagaland	17	6	2	15	6	1	15	13	4	16	16	4	27	25	6	27	27	9
20	Odisha	1126	909	14	1193	1129	16	1372	1202	39	1324	1282	40	1928	1566	38	1721	1661	48
21	Punjab	652	493	114	763	604	121	666	506	169	769	677	207	596	401	94	659	441	98
22	Rajasthan	1327	1020	133	1228	1217	152	1311	994	130	1210	1225	167	1479	1196	151	1479	1478	168
23	Sikkim	70	56	19	66	56	3	55	50	16	55	52	16	92	75	9	100	84	9
24	Tamil Nadu	1065	769	73	1158	893	65	1544	1268	133	1869	1530	143	1583	1249	199	1866	1480	214
25	Telangana	924	657	35	1332	1061	35	1394	1092	39	1343	1225	42	1158	1023	25	1625	1354	32
26	Tripura	245	174	9	228	206	11	133	136	12	141	173	14	156	129	24	165	133	25
27	Uttar Pradesh	8009	6847	302	12753	10565	410	4541	4342	874	7469	6715	1241	4954	4245	714	8452	6554	1003
28	Uttarakhand	189	161	16	186	188	20	168	131	79	207	194	85	218	158	38	238	193	45
29	West Bengal	1291	815	22	1062	967	22	1504	1816	21	1928	1858	22	2132	1494	48	1209	1303	48
	TOTAL STATE(S)	32103	26820	2087	39702	34915	2457	32398	28406	3574	39070	35764	4305	34223	29490	3048	40317	36258	3659

30	A & N Islands	29	22	4	34	27	4	39	37	0	38	37	0	49	35	1	51	38	0
31	Chandigarh	49	47	21	54	62	22	62	59	15	72	71	22	51	41	19	61	55	19
32	D&N Haveli	2	2	0	3	3	0	15	11	0	13	11	0	11	13	2	14	16	2
33	Daman & Diu	1	1	1	1	1	1	5	4	0	8	7	0	10	6	0	11	8	0
34	Delhi UT	2240	1480	162	1917	1621	202	1936	1563	218	1847	1757	238	1620	1258	156	1692	1443	179
35	Lakshadweep	1	1	0	3	3	0	1	0	0	1	0	0	5	5	0	4	5	0
36	Puducherry	24	20	0	18	21	0	49	33	2	41	36	2	53	43	0	46	49	0
	TOTAL UT(S)	2346	1573	188	2030	1738	229	2107	1707	235	2020	1919	262	1799	1401	178	1879	1614	200
	TOTAL (ALL INDIA)	34449	28393	2275	41732	36653	2686	34505	30113	3809	41090	37683	4567	36022	30891	3226	42196	37872	3859

Source: Crime in
India

Statement referred to in part (e) of Un-Starred Question No. 142 to be answered on 02.02.2018 on Sexual Exploitation/Abuse against Children:

Details of Fund Released and Utilized by State Govts./UTs during FY 2015-16 under ICPS

(Rupees in Lacs)

Sl. No.	Name of the State	2015-16		2016-17	
		Amount released	Amount Utilized	Amount Released	Amount Utilized
1	Andhra Pradesh	238.58	500.52	110.74	586.32
2	Arunachal Pradesh	571.68	92.02	52.29	179.54
3	Assam	597.90	1025.07	413.64	1112.98
4	Bihar	2687.89	1896.52	2787.92	1923.33
5	Chattisgarh	3955.55	2086.26	527.77	1683.25
6	Goa	235.25	39.68	36.83	98.27
7	Gujarat	2328.90	1510.37	769.95	1526.53
8	Haryana	496.44	350.89	0.00	1224.85
9	Himachal Pradesh	604.04	1255.12	2345.48	2390.26
10	Jammu & Kashmir	113.35	0.00	43.12	114.71
11	Jharkhand	369.88	387.42	840.11	842.14
12	Karnataka	1845.24	2193.66	3720.80	3709.53
13	Kerala	944.39	660.25	260.50	216.96
14	Madhya Pradesh	1116.03	2373.81	2503.88	2535.83
15	Maharashtra	3138.75	1975.29	2272.33	1569.37
16	Manipur	3082.18	1163.81	241.34	709.47
17	Meghalaya	1469.55	1497.88	2060.33	2060.33
18	Mizoram	2079.44	2079.44	1949.55	1949.55
19	Nagaland	2257.65	1473.21	1350.37	1447.50
20	Orissa	3309.07	2669.74	1089.22	2580.78
21	Punjab	820.81	515.57	581.67	718.31
22	Rajasthan	3258.92	2929.43	0.00	2267.52
23	Sikkim	562.00	303.74	601.18	365.87
24	Tamil Nadu	825.04	4282.78	13039.37	3648.55
25	Telangana	354.88	93.94	195.64	1823.98
26	Tripura	710.63	680.20	676.04	415.30
27	Uttar Pradesh	2884.18	3293.57	3207.19	3109.82
28	Uttarakhand	66.88	3.89	15.54	187.54
29	West Bengal	508.67	1067.29	6763.87	3522.60
30	Andaman & Nicobar Island	36.03	36.03	36.88	36.76
31	Chandigarh	357.82	324.15	245.44	278.53
32	Dadra & Nagar Haveli	58.66	5.84	177.59	59.11
33	Daman & Diu	82.82	57.69	126.42	80.33
34	Delhi	1363.40	931.53	978.64	1024.94
35	Lakshadweep	0.00	0.00	0.00	0.00
36	Puducherry	559.60	622.75	826.33	768.69